115 कि मी के फ़ासले ५र है। मगर इसके बावजुद वहां ५र टी०वी टावर का कोई खास इंतजाम नहं किया गया है। मैं हक्मत से यह मतालिवा करूंगा कि जिला महबुब नगर का एक मुकाम है जहां ५र टी॰वी॰ टावर का खियाम अमल में लाया जाये ताकि उस इलाके के कोड़गल, तांडुर, जिंकाराबाद यह जो रंगा रेडी झौर सहबुब नगर जिले के जो इलाके हैं उससे करर हो सकें। इससे हटकर कर्नाटक के जिला गुलबगी के रलाके भी कदर हो सकेंगे। मिसाल के तौर ५२ यादगीर, ग्रमीतकाल और संरम हैं। इस वजह से जरूरत इस बात की है कि कोइंगल जो विल्कुल इन तमाम मकामात का सेंटर प्लेस होता है वहां नर टी०वी टावर को कंसीन किया जाये ग्रीर जितना जल्द हो सके टीवी टावर को लगाया जाये ताकि थहांपरे इलाके के कोई करीब-करीब 8 लाख या 10 ाख जो अवाम हैं दह दूरदर्शन के प्रोग्नाम को देख सकें ग्रीर खास तौर **4र बच्चों के लिये जो प्रोगम हैं** ग्रीर एडस्ट एज्केशन के जो प्रोग्राम हैं उनसे वह भी इत्तफादा हापिल कर सकें। लिहाजा में आपके तबस्पूल से मिनिस्ट्री आफ इंफ़ामणन एंड बोडकास्टिंग, गवनमेंट आफ इंडिया से यह दरखरास्त करूंगा कि वह इस तरफ तवोज्जह नरें ग्रौर जल्द से जल्द टीःवीः टावर वहां ५र क यम करें। शक्रिय ।

Special

Need for effective implementation of Darjeeling Accord

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): Mr. Rai. Could you conclude in two minutes? You will have to conclude in two minutes. We will break for lunch at one o'clock.

SHRI RATNA BAHADUR RAI (West Bengal): Hon. Madam Vice-Chairperson, After prolonged and protracted negotiations with the Gorkha National Liberation Front, the West Bengal State Government and the Central Government had succeeded to reach a tripartite agreement to be called as Darjeeling Accord two years back, that is, on 22nd August, 1988. During the two-and-a-half years of the violent movement of the G.N.L.F., surcharged with chauvinistic emotions and communal passions, more than 500 people including personnel from police and para-military forces were killed, thousands of people were evicted from their places and Government and private properties worth crores of rupees were destroyed. However, in the meantime, the Government of West Bengal in cooperation with the Central Government, had judiciously devised the formation of an autonomous body, that is, the Darjeeling Gorkha Hill Council to help the people of Darjeeling for determining the fate of their development by themselves.

Madam, it was totally a new experience in our country that an area inhabited by a dominant number of national minority had been given an autonomous status without amending the Constitution by merely delegating the powers of the State Government. Then arms were surrendered. Thousands of displaced people were rehabilitated. The process for the restoration of peace, normalcy and democratic environment was started. People heaved a sigh of relief. Democratic forces throughout the country really signified an achievement.

1.00 p.m.

Two years have elapsed since the formation of the Council after the G.N.L.F. won the election with an overwhelming majority. Though this period cannot be termed as enough time for making the new thing successful, people had thought that the morning will certainly show the day. Budgetary allotment for D.G.H. C. from the State and Central pool for the year 1989-90 was Rs. 60 crores which has been enhanced to Rs. 80 crores for the year 1990-91. But this Budgetary provision has not

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[Shri Ratna Bahadur Rai]

brought any tangible results. The arbitrary and undemocratic functioning of the G.N.L.F. in the Council has pushed its popularity on the wane. There are allegations of rampant violations of Government procedures in executing the developmental schemes involving crores of rupees. iPartisan attitudes are adopted while distributing developmental schemes. Moreover, while determining the priorities basic needs of the people, such as the problems! of drinking water,, health and employment are overlooked. To cover up its failures and misdeeds the G.N.L.F. is blaming the State and Central Governments for creating financial constraints and not helping it to overcome incompetent infrastructural and administrative set -up.

It is my humble submission that we should not allow this situation to continue further. On the other hand. State and Central Governments should render all possible guidance and cooperation to the D.G.H.C. and strict vigilance should be kept on the D.G.H.C. regarding observance of administrative and fiscal discipline so that the people may not blame the State and Central Governments for surrendering to the political blackmail of the G.N.L.F.

I may also submit that while dealing with the problems of Darjeeling, the Government should not consider its problems on equal footing with the problems of the plains or the problems of the advanced and majority communities of the country. While evolving! plan strategies, hill region like ours should be paid special attention in keeping with its locational hazards and other peculiarities.

In the absence of such considered plan strategies. the feeling of deprivation and alienation among the hill people will again be exploited by forces other than democratic. Hence, through you, I urge upon the Government to come forward to develop, care and defend the essence of this Darjeeling accord and save Darjeeling

from another uncertainty and an archy.

THE VICE-CHAIRMAN (SHRIMATI JAYANTHI NATARAJAN): The House now stands adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at two minutes past one of the clock.

The House reassembled after lunch at thirty-four minutes past two of the clock, The Vice-Chairman (Shri Bhaskar Annaii Masodkar): in the Chair.

SUPPLEMENTARY DEMANDS FOR **GRANTS (JAMMU AND KASHMIR)** 1990-91

THE MINISTER. OF FINANCE (SHRI YASHWANT SINHA): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for expenditure of the Government of Jammu and Kashmir, for the year 1990-91. [Placed in Library. See No. LT-1618/90.]

ANNOUNCEMENT RE. . GOVERN-MENT BUSINESS FOR THE WEEK COMMENCING 31ST DECEMBER, 1990.

पटोलियम और रसायन मंत्री तथा संसदीय कार्य मंत्री (श्री सत्य प्रकाश माल्यीय): महोदय, ग्रापकी ग्रनमति से मैं यह सुचित करता हूं कि सोमबार, 31 दिसम्बर, 1990 से प्रारंभ होने वाले सप्ताह के दौरान इस सदन में निम्नलिखित सरकारी कार्य लिधा जाएगा :---

1. লীক प्रतिनिधित्व (संशोधन) विधेयक, 1990 को संयुक्त समिति को सौपे जाने के लिए प्रस्ताव ५र विचार

 गोवा राज्य में राष्ट्रपति झासन से संबंधित संकल्प ५र चर्चा। 4 3. ग्रसम राज्य में राष्ट्रपति श सन से संबंधित संकल्फ पर चर्चा।